

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/01/2019

O.A./260/24/2019

K C SAMANTRAY
-V/S-
D/O POST

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. P.P. Behera

FOR RESPONDENTS(S) Adv.: Mr. A. Pradhan

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for both the sides.</p> <p>The case of the applicant is that he was getting scale of pay from Rs.950-1500 prior to the Fifth CPC and after the Sixth CPC this pay scale was revised to Rs.4000-6000/- which was allowed to similarly situated employees as per the order dated 20.01.2014 (Annexure-A/7) of the Hon'ble High Court. However, in the case of the applicant the Respondents are refusing to extend the benefits.</p>
	<p>Ld. Counsel for the Respondents submitted that as far as his knowledge goes no decision has been taken by the Respondents in this regard. He wanted some time to file reply to the O.A. after obtaining instruction from the Respondents.</p>
	<p>In view of above submissions and the limited prayer of the applicant's counsel for a direction to dispose of the representations of the applicant submitted at Annexures-A/10 and A/11 and noting the facts that the matters relating to revision of pay scale of a continuing in nature for the purpose of limitation the O.A. is disposed of at this stage by directing Respondent No.3/competent authorities to consider the said representations at Annexures-A/10 and A/11 as per the extant rules and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within two months from the date of receipt of a copy of this order.</p>

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.3/competent authority within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 14.01.2019.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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